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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	For clarification	433(e) / 433(f)	Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Smt. RAMANATHAN BHUVANESHWARI
APPLICANT
9945527606


18/1/2017

ORDER

R.P is present. She has filed the Application u/s 66 of I & B Code. She has submitted documents today. Registry is directed to verify the documents and put up a Note. List it on 02/02/2018.


Member (T)


Member (J)